

REFERENCE SPEECH BY HON'BLE MR. JUSTICE GOVIND MATHUR ON 25.05.2017 TO MOURN SAD DEMISE OF SHRI SHASHI DHAR NARAYAN BHATT, ADVOCATE, WHO PASSED AWAY IN THE INTERVENING NIGHT OF 19th AND 20th MAY 2017.

My esteemed colleagues,

Shri Rajesh Panwar, Additional Advocate General,

Shri Jagmal Singh Choudhary, Member, Special Committee of the Bar Council of Rajasthan,

Shri Ranjeet Joshi, President, Rajasthan High Court Advocates' Association,

Shri Kuldeep Mathur, President, Rajasthan High Court Lawyers' Association,

Learned Senior Advocates,

Members of the Bar,

Members of the Rajasthan Judicial Service,

Officers of the Registry,

Family members of Late Shri Shashi Dhar Narayan Bhatt,

Ladies and Gentlemen.

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My sister and brother Judges join me in sharing the sentiments at the Bar and expressing our profound grief at the passing away of Shri Shashi Dhar Narayan Bhatt, Advocate, who breathed his last on May 20, 2017.

Its my mournful duty to make reference to the untimely and unexpected death of a friend of four decades.

In the year 1976, I joined his class at Sir Pratap

School, Jodhpur and then we remained class fellow till completing studies. We both were enrolled as Advocates by Bar Council of Rajasthan on 12.09.1983.

Youngest son of Shri Madhu Sudan Narayan Bhatt, a prominent civil lawyer, Shri Shashi Dhar Narayan Bhatt was most diligent and intelligent person throughout. An owner of multi dimensional personality, Shri Bhatt in addition to his professional capabilities, was an Artist, a sincere pupil of classical music, a voracious reader and a very good cricketer. From his young days he had a spiritual bent of consciousness and that decorated his personality with a different glow and style. Shri Bhatt, a person ever smiling, had purest soul and that reflected in his deeds.

In a very young age he had vow to remain celibate and he adhered that till last. His commitment to goodness made him a professional above board. He was a brilliant lawyer but never run behind the career or the money. He was appearing in limited number of cases but with thorough grip on the issues involved. Whenever he was addressing the Court, he was addressing not only the facts but the law and philosophy behind that. In usual deliberations too, he was having a tendency to look into every incident of life with reasonings and rationality.

Unfortunately, in the young age of about 40 years he had kidney transplantation. The kidney was donated to him by his elder brother Shri Manmohan Narayan Bhatt. The kidney received too ultimately failed in the year 2015. In last few years Shri Bhatt faced 13 surgeries but during this period too he remained active in profession as well as in other spheres of life. In the year 2016 he undergone a major surgery and also suffered a serious injury in his spine and that restricted himself to bed. In the intervening night of 19th and 20th May, 2017 this pure soul left the world to rest in eternity.

I, on my behalf and on behalf of my colleagues, offer heartfelt condolences to the bereaved family. Let the departed soul may rest in peace and have place in Heaven.

As a mark of respect for the departed soul, we shall stand and observe silence for two minutes.

There shall be no court sitting thereafter.

(GOVIND MATHUR)